OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon transfer order dated 18.11.2025 of the Hon'ble Delhi Court in r/o Ld. DJS Officers to a newly created Courts in the Central District, Tis Hazari Court, the following postings / transfers in Group-C Officials of Delhi District Court Establishment is hereby made, with immediate effect:

. : SN	Name & Emp. Code of the Official (Ms./Sh.)	From	То
1.	Siddharth Solanki EC: 90617882	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Aradhana, Ld. JMFC NI Act DC-04 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aradhana, Ld. JMFC NI Act-09 Distt: Central THC
2.	Ummed Singh Meena EC: 88392792	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Surbhi Gupta Anand, Ld. JMFC NI Act DC-05 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surbhi Gupta Anand, Ld. JMFC NI Act-08 Distt: Central THC

 Non-compliance of the above directions or proceeding on leave immediately after issuance of this order shall be viewed seriously, and the erring official(s) shall be liable for suitable disciplinary action.

 All the above-mentioned officials are hereby deemed to stand relieved from their respective postings with immediate effect and are directed to join their transferee stations forthwith.

(ILLA RAWAT)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) (OFFICIATING)

TIS HAZARI COURTS, DELHI

91372-91392

No......ADMIN-III / Central / F.1(3) / P&T / 2025

Dated, Delhi the... 19 0 10

Copy forwarded for Information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.

- 2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- 3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 4. The Dealing Officials, Personal File, Administration Branch-III, Central District, Tis Hazari, Delhi.
- 5. The Dealing Officials, Leave Seat, (Central), Delhi.
- 6. The Officers concerned.
- The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
- 8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.

9. For uploading on Layers.

10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) (OFFICIATING)